

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109

IA-1994/2021 IA-1933/2021 IA-1934/2021 IA-22302021

in

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP &Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal InfratechPvt. Ltd.

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 22.07.2021

CORAM:

SHRI. P.S.N PRASAD ,

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)


PRESENT:

For the Applicant

ORDER

Despite best efforts, due to non-availability of the Internet connectivity, the matter could not be heard. Therefore, the matter is now posted to 8.09.2021.

This has the approval of the Hon'ble Members.


(Madhu Narula)
Court Officer